

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-6
New IA-5727/2020
In
IB-623(ND)/2018

IN THE MATTER OF:

M/s. J.M Kapoor & Co.

Vs.

M/s. Novex Pvt. Ltd.

....OPERATIONAL CREDITOR

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 13.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned to 29.1.2021 as per the directions of
Hon'ble Members.


(Madhu Narula)
COURT OFFICER